

CIVIL JUDGE AND JMFC, KORATAGERE

CAUSE LIST

03.07.2020

Sl. No.	CASE NO	CASE STAGE	ADVOCATE NAME Sri.
1.	O.S. 66/2012	Arguments	BHP-TNG-SKM
2.	O.S. 243/2012	Orders	HKM-AMK
3.	O.S 250/2012	Arguments	AMK-HRR-BHN
4.	O.S 45/2013	Hearing	GDD-AMK
5.	O.S 196/2013	Issues	SNH-BLN
6.	O.S. 280/2014	Issues	DS-AMK-BKN
7.	O.S. 134/2015	Issues	KBA-PDT
8.	O.S. 141/2016	Issues	TKM-BHP
9.	O.S. 204/2016	Issues	AMK-GDD
10.	O.S. 38/2017	Issues	DVS-BAP
11.	O.S. 15/2018	Issues	HSBR-PKS
12.	O.S. 186/2018	Orders	TKM
13.	O.S 284/2018	Hearing	DCS-BAP-SNH
14.	O.S. 306/2018	Issues	BLN-HP-DK
15.	O.S 167/2019	Hearing	TKM-MLS
16.	O.S 203/2019	Hearing	DGT-GDD
17.	O.S.162/2019	Issues	DGT-HKM
18.	O.S. 66/2020	Hearing	HVS
19.	EX. 11/2016	Hearing	BLN-DS
20.	Ex. 10/2017	Orders	DVS
21.	FDP 1/2010	Orders	BHN-KGN-SNH
22.	FDP. 08/2017	Hearing	TKM-BHN
23.	FDP. 03/2018	Hearing	RSS-GMK
24.	Cr. 49/2020	Orders	DK
25.	Cr. 67/2020	Hearing	HRR
26.	C.C. 79/2020	Hearing	APP
27.	C.C. 80/2020	Hearing	APP
28.	PCR 20/2020	First Hearing	HRR

Sd/-
Civil Judge and JMFC,
Koratagere.